203 Papers Laid

THE MINISTER OF STATE IN THE MINISTRY OF COAL SHRI DILIP RAY: Sir, I lay on the Table the following statements (in English and

- (1) Statement No. XXXIII
- (2) Statement No.XXXIV
- (3) Statement No.XXX
- (4) Statement No.XXX
- (5) Statement No.XXVIII
- (6) tement No.XXVII
- (7) Statement No.XXI
- (8) Statement No.XXI
- (9) Statement No.XVIII
- (10) Statement No.XVI
- (11) Statement No.XV
- (12) Statement No.XI
- (13) Statement No.IX
- (14) Statement No. VII
- (15) Statement No.VII
- (16) Statement No. V Hundred and Seventy Ninth Session, 1996
- (17) Statement No. IV Hundred and Eightieth Session, 1997
- (18) Statement No. Ill Hundred and Eighty First Session, 1997
- (19) Statement No. II Hundred and Eighty Second Session, 1997

Reports arid Accounts (1996-97) of various Institutes of Hotel Management Catering Technology and Applied Nutrition and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF 'TOURISM SHRI OMAK APANG: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

> (i) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Jaipur, for the year 1996-97, together with the Auditor's Report on the Accounts.

Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Sessions shown against each:—

Hundred and Fifty Ninth Session, 1991.

- Hundred and Sixtieth Session, 1991.
- Hundred and Sixty Third Session, 1992.
- Hundred and Sixty Fourth Session, 1992.
- Hundred and Sixty Fifth Session, 1992.
- Hundred and Sixty Sixth Session, 1993.
- Hundred and Sixty Ninth Session, 1993.
- Hundred and Seventieth Session, 1994.
- Hundred and Seventy First Session, 1994.
- Hundred and Seventy Second Session, 1995.
- Hundred and Seventy Third Session, 1995.
- Hundred and Seventy Fourth Session, 1995.
- Hundred and Seventy Fifth Session, 1995.
- Hundred and Seventy Sixth Session, 1996.
- Hundred and Seventy Eighth Session, 1996.

- (ii) Annual Report and Accounts of the Institute of Hotel Management Catering' Technology, Thiruvananthapuram, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (iii) Annual Report and Accounts of the Dr. Ambedkar Institute of Hotel Management Catering and Nutrition, Chandigarh, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (iv) Third Annual Report and Accounts of the Institute of

Papers Laid

Hotel Management Catering and Nutrition, Gurdaspur, for the year 1996-97, together with the Auditor's Report on the Accounts.

- (v) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bhopal, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (vi) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Gwalior, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (vii) Annual Report and Accounts of the Institute of Hotel Management Catering and Nutrition, New Delhi, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (viii) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Mumbai, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (ix) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Chennai, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (x) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Calcutta, for the year 1996-97, together with the

Auditor's Report on the Accounts.

- (xi) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Srinagar, for the year 1996-97, together with the Auditor's Report ' on the Accounts.
- (xii) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Goa, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (xiii) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bangalore, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (xiv) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Lucknow, for the year 1996-97, together with the Auditoi's Report on the Accounts.
- (xv) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Hyderabad, for the, year 1996-97, together with the Auditor's Report on the Accounts.
- (xvi) Annual Report and Accounts of the Institute of Hotel Management Catering and Nutrition, Ahmedabad, for the year 1996-97, together with the Auditor's Report on the Accounts.

- (xvii) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bhubaneswar, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (xviii) Annual Report and Accounts of the Institute of Hotel Management Catering Technology and Applied Nutrition, Guwahati, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (xix) Annual Report and Accounts of the National Council for Hotel Management Catering Technology, New Delhi, for the year 1996-97, together with the Auditor's Report on the Accounts.
- (xx) Review by Government on ihc working of the Institutes mentioned at(i) to (xix) above.
- (xxi) Statement giving reasons for the delay in laying the papers mentioned at (i) to (xix) above

I. Reports 1996-97 of the Comptroller and Auditor General of Iudfci

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) On behalf of the Minister of State in the Ministry of Finance (Shri R. Janarthanam): Sir, I lay on the Table under clause (I) of article 151 of the Constitution a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for ihc year ended 31st March, 1997 (No. 10 of 1998)—Union Government Revenue Receipts—Indirect Taxes (Customs).
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1997

(No. 11 of 1998)—Union Government (Indirect Taxes—Central Exisc).

(iii) Report of the Comptroller and Auditor General of India lor the year ended 31st March, 1997 (No. 12 of 1998)—Union Government (Revenue Receipts—Direct Taxes).

MESSAGE FROM THE LOK SABHA

The Electricity Regulatory Commissions Bill, 1998

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Electricity Regulatory Commissions Bill, 1998, as passed by Lok Sabha, at its sitting held on the 9th June, 1998".

Sir, I lay a copy of the Bill on the Table of the House.

RE. ACTION AGAINST CBI OFFICER IN PATNA

श्री सीताराम केसरी (बिहार): आदरणीय सभापति महोदय, इस विशेष चर्चा के लिए आपने मुझे जो अवसर दिया है, उसके लिए मैं आपके प्रति आभार प्रकट करता हूं । यह विशेष चर्चा एक गंभीर विषय पर है वह विषय यह है कि सी.बी.आई के एक अफसर जो पटना में इंचार्ज है, उन्होनें श्री लालू प्रसाद यादव के खिलाफ एक नॉन-बेलेबल वारंट दिया जो उन्हें 6 अगस्त तक पहंचना था । इसी बीच श्री लाल प्रसाद यादव ने एटिसिपेटरी बेल सुप्रीम-कोर्ट के सामने पेश की और वह 29 जुलाई को रिजेक्ट हो गई । जब उनकी बेल रिजेक्ट हो गई तो श्री यादव ने मुख्यमंत्री पद से त्यागपत्र देकर कोर्ट से कहा कि मैं कल आपके सामने सरेंडर करूंगा । इस पर वहां के जो सी.बी.आई. के इंचार्ज अफसर थे, श्री विश्वास, उन्होनें अपने अफसरों से कहा